

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/396/ (IB)/2017

NAME OF THE PETITIONER(S) : SYSTEMS AND COMPONENTS

NAME OF THE RESPONDENT(S) : HTL LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. The Registry is directed to send notice to both the parties for their appearance and submissions. Put up on 10.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)